

CIRCULAR

No. 04/P.I./2017

Date : 27-02-2017

Sub.: To stop the practice of using rubber stamp forms and cyclostyle formats for order-sheets.

I am to draw your kind attention towards this office Circular No. 26/P.I./2016 dt. 20.10.2016 by which all the Presiding Officers of Subordinate Courts were enjoined upon to draw hand-written or typed out order-sheets and to ensure that in future no order-sheet should either be in rubber stamp forms or cyclostyle formats, but it is observed that rubber stamp forms and cyclostyle formats are still being used for order-sheets by the Subordinate Courts which does not reflect the application of judicial mind. This practice is not just and proper.

All the Presiding Officers of Subordinate Courts are again directed to strictly comply the direction made vide circular dt. 20.10.2016.

Further, non-adherence by any officer may not be condoned.

BY ORDER,


27/2/17
REGISTRAR GENERAL

No.Gen./XV/107/2016/ 1780

Date : 27/2/2017

Copy forwarded to all the District & Sessions Judges with the request to circulate amongst all Courts of Judgeship including Special Courts for information and necessary action.


27/2/17
REGISTRAR GENERAL